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~~SECRET~~

RESERVED.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (O.A.) No. 432 of 1987

M.L. Jhamb & others Applicants.

Versus

Director General, RDSO, Lucknow & others Respondents.

Connected with

Registration (O.A.) No. 468 of 1987

N.K. Verma Applicant.

Versus

Director General, RDSO, Lucknow & others Respondents.

Connected with

Registration (O.A.) No. 414 of 1987

N.K. Saini & others Applicants.

Versus

The Director General, RDSO, & others Respondents.

Hon'ble Ajay Johri, A.M.
Hon'ble G.S. Sharma, J.M.

(Delivered by Hon. Ajay Johri, A.M.)

For judgments see our judgment of date passed in
connected Registration (O.A.) No. 414 of 1987, N.K. Saini & others
v. The Director General, RDSO, Lucknow & others.

S. Sharma
MEMBER (J).

B. S. Sharma
MEMBER (A).

Dated: May 31, 1988.

PG.